## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:5660 ANSWERED ON:10.05.2012 GUJARATI LANGUAGE

Premajibhai Dr. Solanki Kiritbhai;Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Gujarat to authorize use of Gujarati language in the proceedings of Hon'ble High Court of Gujarat;
- (b) if so. the details thereof; and
- (c) the time by which the Government is likely to give consent to the proposal?

## **Answer**

## MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

- (a) & (b): Yes, Madam. Advice of the Chief Justice of India has been sought on the proposal.
- (c): The proposal shall be processed for approval of the competent authority after the advice of the Chief Justice of India is received.